

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014
APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013
AND
APPEAL NO. 102 OF 2014

Dated: 15th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

In the matter of:

| | | |
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| Chhattisgarh State Power Distribution Co. Ltd. | | Appellant(s) |
| Versus | | |
| Central Electricity Regulatory Commission & Ors. | | Respondent(s) |

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|-------------------------------|---|---|
| Counsel for the Appellant(s) | : | Mr. Gopal K. Choudhury |
| Counsel for the Respondent(s) | : | Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya Ms. Poorva Saigal for R-3 & 4 Mr. S. Vallinayagam for R-5 Mr. Hemant Singh for R-11 Mr. Apoorva Misra Ms. Raveena Dhamija for R-12 |

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:

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| Power Grid Corporation of India Ltd. & Ors. | | Appellant(s) |
| Versus | | |
| Chhattisgarh State Electricity Regulatory Commission & Anr. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1

Mr. K. Gopal Chaudhury for R-2

APPEAL NO. 102 OF 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal for R-3 & 4

Mr. Hemant Singh for R-10

ORDER

We have heard learned counsel appearing for both the parties for some time.

List these matters for further hearing on 16-03-2018, on top of the Board.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

ss/tpd